

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(35)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/702/IB/2017  
NAME OF THE PETITIONER(S) : JDA CONSULTANCY SERVICES PVT LTD  
NAME OF THE RESPONDENT(S) : ANANDRAM DEVELOPERS PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	Mr. SHANKARANARAYANAN, Senior Counsel for HARSHINI J	Counsel for applicant	Harshini J
	Prasanna Menon	Counsel for Corporate debtor	Prasanna Menon

**ORDER**

Counsels for both the parties are present and submitted that time be granted for exploring the possibilities for settlement between the parties. At request, time is enlarged. Put up on **01.01.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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